

**Additional Medical Officer's post in Primary Health Scheme**

695. DR. BIJOY MONDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an additional medical officer's post has been sanctioned for each Primary Health Centre; and

(b) if so, details of the action taken by the West Bengal and north eastern region States, State-wise in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDABI PRASAD YADAV): (a) Yes, under Community Health Workers Schemes, there is a provision for appointment of an additional doctor, i.e., the third doctor in each such Primary Health Centre where this Scheme is introduced.

(b) The information is being collected and will be laid on the Table of the Sabha as soon as it is available.

**Reports of Committees on Contract Labour on Lime Stone, Dolomite and Manganese**

696. DR. BIJOY MONDAL: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the committees on lime stones, dolomite and manganese set up by Government on the question of contract labour system have so far submitted their reports;

(b) if so, the details of the reports on recommendations of each committee; and

(c) the details of the actions taken by the Ministry in regard to the recommendations of these committees?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) and (b). Yes, Sir. A single Committee had gone into the question of contract labour system in limestone, dolomite and manganese mines. The Committee has recommended abolition of contract labour system in: (i) over-burden removal, (ii) drilling and blasting, (iii) raising of mineral including breaking, sizing and sorting, and (iv) loading at the mine-site.

(c) The question of issue of relevant notification on the subject is being examined in consultation with the Ministry of Steel & Mines.

**Study of living conditions of contract labourers**

697. DR. BIJOY MONDAL:

SHRI SUDHIR GHOSAL:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Ministry made any study about the living condition of the contract labourers in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) and (b). Labour Bureau, Simla under the administrative control of this Ministry has been conducting surveys on the working conditions of contract labour in various industries from time to time. The number of industries covered by such surveys so far is 26. The industries covered by such surveys during the last six years, are, (i) Salt, (ii) Paper and Paper Products, (iii) Manufacture of Glass and Glass Products, (except optical lenses), (iv) Electric light and Power, (v) Manufacture of Pottery,

China and Earthenware, (vi) Flour Mills and (vii) Non-Ferrous Basic Metals Industries. The data collected in these surveys mainly relate to the extent of contract labour and jobs for which such labour is employed, their working conditions, wages and earnings, leave and holidays with pay, welfare facilities, social security, industrial relations, etc.

**Setting up of Coaching-cum-Guidance Centre in West Bengal/North Eastern Region States**

698. DR. BIJOY MONDAL:

SHRI M. A. HANNAN  
ALHAJ:

Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be  
pleased to state:

(a) whether there is any proposal to set up coaching-cum-guidance centres in West Bengal or in North Eastern region States;

(b) if so, the details thereof;

(c) whether with the successful experiment in these Centres, the Ministry is planning to introduce these Centres to each District in the country; and

(d) if not, the reasons therefor?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): (a) Yes, Sir. There is a proposal to set up a coaching-cum-guidance centre at Calcutta in West Bengal, during 1976-79.

(b) Funds have been provided for the year 1978-79 for progressively opening six more coaching-cum-guidance centres in six States including West Bengal in addition to the four States already covered. These Centres provide coaching and guidance to applicants from scheduled castes/

tribes to improve their employability for grade 'C' jobs.

(c) and (d). For the present, it is proposed to set up one such centre in each State. In the 17th meeting of the Working Group on National Employment Service, it was decided that the States in which such a Centre has not been set up may forward their proposals. Four States viz., Assam, Punjab, Tripura and Meghalaya have since submitted their proposals, which are being considered. These proposals are in addition to those for the six centres already provided for in 1978-79. The remaining States have been requested to forward their proposals for taking suitable action.

**Nutrition programme in Tripura**

699. SHRI SACHINDRALAL SING-  
HA: Will the Minister of HEALTH  
AND FAMILY WELFARE be pleased to state:

(a) whether two Health based nutrition programmes have been introduced in Tripura;

(b) if so, the details of the work done up-to-date during the last three years, year-wise, area-wise and the amount granted, and spent;

(c) number of the children benefited by these two programmes; and

(d) the details of the proposed work to be done in the State during the current year?

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND  
FAMILY WELFARE (SHRI JAGDA-  
MBI PRASAD YADAV): (a) Yes, The following Schemes to prevent nutritional deficiency diseases have been introduced in Tripura:

1. Prophylaxis against nutritional anaemia among mothers and children.

2. Prophylaxis against blindness among children due to Vitamin 'A' deficiency.